

3

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (IB) No.364/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> July, 2017, 10.30 A.M

Name of the Company		Vivid colors Pvt Ltd -Vs- Jenson & Nicholson		
Under Section		7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

5

21.07.2017 – C.P. (IB) No. 364 / KB / 2017- Vivid Colors Pvt. Ltd. –Versus-  
Jenson & Nicholson.

ORDER

None appear in the instant case.

Let the case be fixed on 25.07.2017

  
(MANORAMA KUMARI)  
MEMBER (J)